

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.525/10 & O.A.No.366/10

Tuesday this the 14<sup>th</sup> day of September 2010

**C O R A M :**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

**O.A.NO.525/10**

M.Renuka Sashi,  
W/o.M.Sashi,  
Trained Graduate Teacher (English),  
Kendriya Vidyalaya, Pattom, Trivandrum District.  
Permanent Address : "Souparnika",  
Opposite Civil Station, Calicut – 673 020. ....Applicant

(By Advocate Mr.T.C.Govindaswamy)

**V e r s u s**

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
No.18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi – 110 016.
2. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office, IIT Campus, Chennai – 36.
3. The Education Officer,  
Kendriya Vidyalaya Sangathan,  
No.18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi – 110 016. ....Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil)

**O.A.NO.366/10**

L.Jayalakshmi,  
W/o.S.Vijayamohankumar,  
Trained Graduate Teacher (English),  
Kendriya Vidyalaya, Pattom.  
Residing at "Aswathy", House No.121,  
PTP Nagar, Trivandrum – 38. ....Applicant

(By Advocate Mr.R.Sreeraj)



.2.

**V e r s u s**

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
No.18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi – 110 016 – through its Secretary.
2. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office, Chennai.
3. The Chairman,  
The Board of Governors,  
Kendriya Vidyalaya Sangathan,  
No.18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi – 110 016.
4. The Principal,  
Kendriya Vidyalaya, Pattom, Trivandrum.
5. Smt.Renuka Sashi,  
Trained Graduate Teacher (English),  
Kendriya Vidyalaya, Tirupati No.II. ....Respondents

(By Advocate Mr.Thomas Mathew Nellimoottil [R1-4]  
& Mr.T.C.Govindaswamy [R5])

These applications having been heard on 14<sup>th</sup> September 2010 the  
Tribunal on the same day delivered the following :-

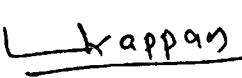
**O R D E R**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

In these two cases, it is reported by the counsel appearing for the  
parties that the transfer order under challenge has now been either  
withdrawn or cancelled. Recording the above facts, these Original  
Applications are closed as there is no question to be considered in these  
Original Applications.

(Dated this the 14<sup>th</sup> day of September 2010)

  
**K.GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**  
asp

  
**JUSTICE K.THANKAPPAN**  
**JUDICIAL MEMBER**